NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Company Appeal (AT) (Insolvency) No. 615 of 2020

IN THE MATTER OF:

P.M. Cold Storage Pvt. Ltd.

...Appellant

Versus

Goouksheer Farm Fresh Pvt. Ltd. through R.P. Sanjeev Jhunjhunwala & Anr.

...Respondents

Present:

For Appellant: Mr. Kumar Anurag Singh, Ms. Priyanshu Upadhyay,

Mr. Zain A. Khan and Mr. Nishant Piyush, Advocates

For Respondents: Mr. Shaunak Mitra and Ms. Soumya Dutta, Advocates

Mr. Sanjeev Jhunjhunwala, RP

ORDER

(Through Virtual Mode)

09.11.2020 Pleadings are complete. Written submissions have also been filed by the learned counsel for the parties.

List the matter 'for hearing' on 18th December, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh] Member (Judicial)

> [Shreesha Merla] Member (Technical)

/ns/gc/